

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4601

ANSWERED ON:23.08.2001

CONSTRUCTION OF ROAD OVERBRIDGE ROAD UNDER BRIDGE IN RAJASTHAN

SRICHAND KRIPALANI

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government have laid down any guidelines for the construction of road over/under bridges;
- (b) if so, the details thereof;
- (c) the number of road over/under bridges sanctioned for Rajasthan during the last three years, location-wise ;
- (d) the details of proposals for construction of road under/over bridges are pending;
- (e) the steps taken by the Government in this regard ; and
- (f) the details of present status of on-going construction work of road under/over bridges?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS ( SHRI O. RAJAGOPAL )

(a) Yes, Sir.

(a) Road Over/Under Bridges are constructed on cost sharing basis on 'deposit' terms or under Build , Operate and Transfer (BOT) scheme. Busy Level Crossings having traffic density of one lakh or more TVUs ( Train Vehicle Unit - a unit obtained by multiplying the number of road vehicles with the number of trains passing over the level crossing in 24 hours) are considered for replacement by Road Over/ Under Bridge on cost sharing basis, on State Govt. sponsoring such a proposal as per extant rules. The cost is borne in the ratio of 50:50 by Railway and concerned State Government for a two lane over bridge and two footpaths and its approaches. Construction of over bridges on new roads or in replacement of level crossings not qualifying for replacement on cost sharing basis are considered on 'deposit' terms i.e full cost of construction and maintenance is borne by sponsoring authority.

In addition, under BOT scheme, State Governments can engage private entrepreneurs to construct Road Over/Under Bridges and collect toll from users and / or exploit the space underneath the bridge approaches commercially for a specified period.

(c) & (f) An Appendix is attached.

(d) & (e) An Appendix is attached.

AN APPENDIX REFERRED TO IN REPLY TO PARTS (c) AND (f) OF THE UNSTARRED QUESTION NO.4601 BY SHRICHAND KRIPALANI WAS ANSWERED IN LOK SABHA ON 23-08-2001 REGARDING CONSTRUCTION OF ROAD OVERBRIDGE/ROAD UNDER BRIDGE IN RAJASTHAN

(c) & (f) On cost sharing basis

S.No.	L.C.	Location	Status
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1.	71-A	Hanumangarh - Bhatinda	Profile sketch was not section of Rajasthan. acceptable to State PWD. Sanctioned in the Works Revised profile sketch Programme of 2000-2001 after joint inspection is being prepared.
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2. 196 Road Over Bridge in Sikar Detailed Estimate for Yard. Sanctioned in the approaches is awaited Works Programme of 2000 - from State Govt. 2001

On Deposit Terms

S.N No.	L.C.	Location	Status
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1.	RUB between Durgapura - Sanganer. Sanctioned in 2000 - 2001.		Tender opened on 28.3.2001 and is under finalisation
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On BOT concept

S.N No.	L.C.	Location	Status
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1.	24A ROB on Kishangadh on Ajmer -Jaipur Section. Sanctioned in 1998 - 99.		Commissioned on Feb.2000
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AN APPENDIX REFERRED TO IN REPLY TO PARTs (d) AND (e) OF THE UNSTARRED QUESTION NO.4601 BY SHRICHAND KRIPLANI ~~TBE~~ ANSWERED NLOK SABHA ON 23-08-2001 REGARDING CONSTRUCTION OF RO OVERBRIDGE/ROAD UNDER BRIDGE IN RAJASTHAN

(d) & (e) Following proposals are at different stages of planning :-

S.No	Name of Works	Present position
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1.	Road Over Bridge at Basni Industrial Area at L.C. No.206 in Jaipur city	State Govt. extended proposal in Sept.2000 but yet to furnish information like width, key plan etc & undertaking for closure of level crossing.
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2.	Road Over Bridge at Mandore at L.C. No.11 in Jodhpur city	- do -
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3.	Road Under Bridge at Lal Sagar in lieu of L.C. No.C-9 supplementary	Proposal approved for inclusion in Works Programme.
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